

©

കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജൂൺ 5 5th June 2018	നമ്പർ No. } 23
		1193 ഇടവം 22 22nd Idavam 1193	
		1940 ജ്യേഷ്ഠം 15 15th Jyaishta 1940	

## PART IV

# Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sobha Sreedhar, Panchajanyam, A.K.G. Nagar, Malakkuthazhe, Mattanur P.O., Iritty Taluk, Kannur District, Pin-670 702, holder of SSLC Book No. D 036329 with Register No. 202277 of March 1982, Faculty of Commerce Certificate No.187290 with Reg. No. Part I-4109/90, Part II - 4514/91 dated 28-10-1999 issued by the Vice Chancellor, University of Kerala, also known as Sobha in the Marriage Certificate with Registration No. 168/1994, date of Registration 27-9-1994 issued by the Local Registrar of Marriages and Secretary, Corporation of Calicut, as Sobha Narayan in the Aadhaar No. 9862 8237 6252 issued from Unique Identification Authority of India and as Shobha in the Birth Certificate of my daughter Salini Narayan with Registration No. 482, date of Registration 14-1-1997 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut is one and the same person. Hereafter I will be known by the name Sobha Narayan only consequent to my marriage.

This change will come into effect in all records related to me.

Mattanur,  
7-4-2018.

SOBHA SREEDHAR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Baby Priyatha M., Ushas, Vilakkode P.O., Iritty Taluk, Kannur District, Pin-670 703, holder of S.S.L.C. B No. 050010 with Register No. 470647 of March 2001, Higher Secondary Examination Certificate No. HSE 530747 with Register No. 954627 of March 2003, dated 16-5-2003 issued from Board of Higher Secondary Examination, Govt. of Kerala, Bachelor of Science Certificate No. 14060 with Register No. 66854 of March 2006 dated 17-9-2007, issued by the Vice-Chancellor, Kannur University, Degree of Master of Computer Applications Certificate Sl. No. 0036620 with Register No. 95560120 APR 2009 dated 14-5-2010 issued by the Vice-Chancellor, Cochin University of Science and Technology, Kochi, Birth Certificate with Registration No. 866/1986, date of Registration 28-5-1986, issued by the Registrar of Birth & Death & Special Grade Secretary, Keezhur Chavassery Grama Panchayat, Marriage Certificate

with Registration No. 29/2011, date of Registration 14-2-2011, issued by the Registrar of Marriages and Secretary, Muzhakkunnu Grama Panchayat, Duplicate Election Identity Card No. CPH1948322, dated 3-2-2011 issued by the Electoral Registration Officer, Peravoor LA Constituency, PAN Card No. BQGPM8306J issued from Income Tax Department, Govt. of India, Driving Licence No. 22/326/2013 dated 18-1-2013, issued by the Asst. LA. Kazhakkuttom, Aadhaar No. 6617 9312 9941 issued from Unique Identification Authority of India, Birth Certificate of my minor daughter Aishani Mithun with Registration No. 7099/2013, date of Registration 26-12-2013, issued by the Registrar of Births and Deaths, Kannur Municipality also known as Baby Priyatha Muzhapravan in the Passport No. K 4444917 issued on 18-6-2012 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Priyatha Mithun consequent to my marriage.

This change will come into effect in all records related to me.

Kannur,  
11-4-2018.

BABY PRIYATHA M.

**അഴീക്കൽ ശ്രീവരാഹ ദേവസ്വം, ചെറായി പരസ്യം**

Ref. C-51/2017.

2018 ഏപ്രിൽ 4  
1193 മീനം 21

29-7-2018 ഞായറാഴ്ച നടത്തുന്ന അഴീക്കൽ ശ്രീവരാഹ ദേവസ്വം ഭരണക്കമ്മിറ്റി അംഗങ്ങളുടെ തിരഞ്ഞെടുപ്പിനോടനുബന്ധിച്ച് ദേവസ്വം ഭരണസംകീം 54(2) വകുപ്പ് പ്രകാരം തയ്യാറാക്കിയിട്ടുള്ള അഴീക്കൽ യോഗക്കാരുടെ കരട് വോട്ടേഴ്സ് ലിസ്റ്റ് ദേവസ്വം നോട്ടീസ് ബോർഡിൽ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ള വിവരം ഇതിനാൽ എല്ലാ യോഗാംഗങ്ങളേയും അറിയിക്കുന്നു. പ്രസ്തുത ലിസ്റ്റിനെ സംബന്ധിച്ചുള്ള ആക്ഷേപങ്ങൾ ആയത് രേഖാമൂലം 2018 ഏപ്രിൽ 21-നു വൈകിട്ട് 5 മണിവരെ വരണാധികാരികൾ സ്വീകരിക്കുന്നതും 26-4-2018 വൈകിട്ട് 4 മണിക്ക് ആക്ഷേപങ്ങൾ കേട്ട് തീർപ്പാക്കുന്നതുമാണ്.

നിശ്ചിത ദിവസത്തിനു ശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല.

വരണാധികാരികൾ

1. ശ്രീ. വി. എസ്. നരസിങ്ങനായ്ക്കൽ (ഒപ്പ്)
2. ശ്രീ. എസ്. ജി. സുധാകരേഷണായി (ഒപ്പ്)